

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT-II)

815/2014

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT-II) OF THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI ON 11.02.2020

NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate Affairs and Ors.

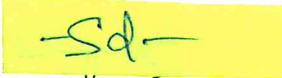
SECTION OF THE COMPANIES ACT: 633(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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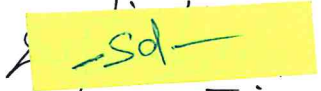
	Present for the Petitioner	:	Mr. J. Nagrath, Mr. Chandan Dutta, Adv.	
	Present for the Respondent	:	Mr. Dhruv Pande, Adv.	

ORDER

Ld. Counsel for the Respondents seeks adjournment stating that the arguing counsel is in personal difficulty. The adjournment is not objected by the Ld. Counsel for the Petitioner. By consent, the matter is adjourned to 29th April, 2020.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)